

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 28/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Concept Management Consulting Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.
Ms. Shweta Dubey, Adv.
Ms. Ichchha Kalash, Adv.
Ms. Madhuja Barman, Adv.

For Respondent (s)

Mr. Chandrasekhar Padhi, Adv.

ORDER

Ld. counsel Mr. S. K. Acharya appears for the petitioner. Ld. Proxy counsel Mr. Chandrasekhar Padhi appearing on behalf of the respondent submits that counsel on record is admitted in hospital due to some medical emergency and sought an adjournment. At the request of the respondent side, matter adjourned to 03.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)